

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

INDEX

Original Application No. 171 of 2026

In

Mayank Gupta

Applicant

Vs.

State of Uttarakhand & Ors.

Respondent(s)

**RESPONSE AFFIDAVIT ON BEHALF OF MEMBER SECRETARY,
UTTARAKHAND POLLUTION CONTROL BOARD
(RESPONDENT NO.3)**

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Date: 05.05.2026

Place: New Delhi



Mukesh Verma, Advocate

(Counsel for Respondent No. 3)

Chamber No. 50, Supreme Court of India, New Delhi

Ph. 9810108098-Email: mvermadv@gmail.com



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Original Application No. 171 of 2026

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Vs.

State of Uttarakhand & Ors.



Applicant

Respondent(s)

RESPONSE AFFIDAVIT ON BEHALF OF MEMBER SECRETARY,
UTTARAKHAND POLLUTION CONTROL BOARD
(RESPONDENT NO.3)

AFFIDAVIT of Dr. Parag Madhukar Dhakate,
aged about 51 years S/o MB Dhakate Presently
posted as Member Secretary, Uttarakhand
Pollution Control Board, Uttarakhand.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath
as under: -

1. That the deponent is presently posted as the Member Secretary,
Uttarakhand Pollution Control Board and as such is fully conversant with

(Signature)



the facts of the case and is competent to sign and swear the instant affidavit.

2. That the above-mentioned matter was listed for hearing on 30.03.2026 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions: -

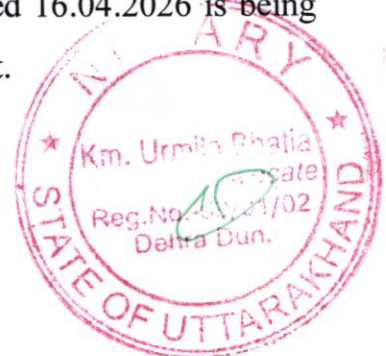
"

6. In view of the averments in the application, we consider it appropriate to have response of (1) State of Uttarakhand through Secretary, Environment, Forest and Climate Change, Government of Uttarakhand; (2) District Magistrate, Nainital and; (3) Uttarakhand State Pollution Control Board through Member Secretary and (4) M/s ABN Sarovar Portico Jim Corbett located at Khasra No. 284, Village, Dikuli, Ramnagar, Nainital, Uttarakhand through its Manager who are impleaded as respondents no. 1 to 4.

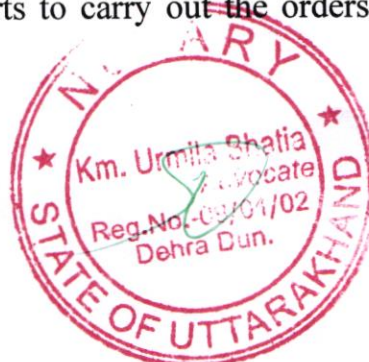
....."

3. It is respectfully submitted that earlier, the Uttarakhand Pollution Control Board issued a Show Cause Notice dated 24.02.2026 to M/s ABN Sarovar Portico (hereinafter referred to as "the said unit"), requiring it to show cause why the said unit should not be ordered to be closed and as to why environmental compensation should not be imposed. In this connection, a copy of the Show Cause Notice dated 24.02.2026 is being marked and filed as **Annexure no.1** to this affidavit.
4. That the Member Secretary, Uttarakhand Pollution Control Board vide letter dated 16.04.2026, directed the Regional Officer, Uttarakhand Pollution Control Board, Dehradun to inspect the unit and submit a report. In this connection, a copy of the letter dated 16.04.2026 is being marked and filed as **Annexure no.2** to this affidavit.

✓



5. That M/s ABN Sarovar Portico submitted its representation dated 20.04.2026 to the Member Secretary, Uttarakhand Pollution Control Board wherein the said unit submitted its compliance in response to the complaint raised on public grievance portal of NGT Tribunal. In this connection, a copy of the representation dated 20.04.2026 is being marked and filed as **Annexure no.3** to this affidavit.
6. That the Regional Officer, Uttarakhand Pollution Control Board, Dehradun, vide letter dated 25.04.2026 informed the Member Secretary, Uttarakhand Pollution Control Board that a site inspection of the said unit (M/s ABN Sarovar Portico) was conducted on 01.04.2026 and as per the report, the said unit was found to be complying with the conditions mentioned in the Show Cause Notice. The letter further recommends imposition of environmental compensation upon the said unit and revocation of the Show Cause Notice. Based on the factors provided in the report, the environmental compensation has been calculated for the period from the date of receipt of the complaint i.e. 03.01.2026 to the date of submission of the compliance report by the unit i.e. 10.03.2026, totaling 67 days, at the rate of Rs.100/- per day.
- In this connection, a copy of the letter dated 25.04.2026 along with the inspection report is being marked and filed as **Annexure no.4** to this affidavit.
7. That it is respectfully submitted that the inspection report is presently under scrutiny and appropriate action shall be taken by the Board in accordance with law upon due examination of the same.
8. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by



this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.


Deponent
Dr. Parag Madhukar Dhakate
Member Secretary
Uttarakhand Pollution Control Board

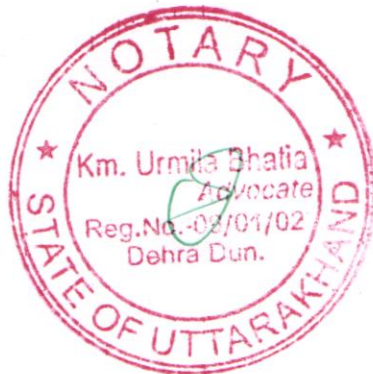
Verification: -

Verified at Dehradun on the 30. day of ..4.... 2026, that the contents of the response affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

Identified by Piyanka Jina,
Advocate
Reg. no. UK/1475/2022



Deponent
Dr. Parag Madhukar Dhakate
Member Secretary
Uttarakhand Pollution Control Board



presented to and sworn before me by
Dr. Parag Madhukar Dhakate
Member Secretary
Uttarakhand Pollution Control Board
Dehradun on.....
Adv.
30/11/2026
KM. URMILA BHATIA
Advocate & NOTARY, Dehradun



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No-0135-2607092

UKPCB/HO/C&M/K-216

Date: 02.2026

Speed Post

To,

M/s ABN Sarovar Portico
(Formerly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd),
Village- Dhikuli, Tehsil- Ramnagar
Distt- Nainital

Directions under Section 33(A) of Water (Prevention and Control of Pollution) Act-1974 and Section 31(A) of Air (Prevention and Control of Pollution) Act – 1981

WHEREAS, the Central Government has made the **Water (Prevention and Control of Pollution) Act, 1974** and **Air (Prevention and Control of Pollution) Act, 1981**; and vide provisions of this Act every water/air polluting industry/unit/operation/process is required to obtain consent to establish and consent to operate from the **State Pollution Control Board**; and

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under **Section-25 of the Water (Prevention and Control of Pollution) Act, 1974**;

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under **Section-21 of the Air (Prevention and Control of Pollution) Act, 1981**;

WHEREAS, the unit fall under orange category as per board order for industries classification vide letter no. 03.03.2025.

WHEREAS, in context of the public complaint received against **M/s ABN Sarovar Portico (Formaly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd), Village Dhikuli, Tehsil-Ramnagar, District Nainital**, inspection of the Unit was carried out by the officials of Regional Office, Haldwani of this Board in the presence of Mr. Vivek Shrivastava, the unit representative, on dated 05.01.2026 and made following observations:

1. The resort has 65 rooms, 01 restaurants, and 01 hall. The resort is listed in the orange category under the small-scale non-industrial category.
2. The unit has received Consent to Operate from the State Board valid till 31.03.2030.
3. For treatment of domestic effluent generated from the unit, STP of 30 KLD capacity is installed in the unit premises. During inspection, the effluent treatment plant was not found to be operating properly, effluent sample was collected from its final disposal point and analyzed in the Board lab, the analysis report was found to be not as per the standards. Laundry was found to be installed in the unit for washing, drying etc. ETP has not been installed by the unit for treatment of effluent generated from the laundry.
4. Water supply to the unit is provided through the Uttarakhand Jal Sansthan. The unit has not received a no objection certificate from the Central Ground Water Authority.

Clean Environment and Healthy Life Style

5. Two acoustic DG sets, with capacities of 380 kVA and 125 kVA, are installed on the unit premises. According to the unit representative, these DG sets are used only in the event of a power outage.
6. During the inspection, the unit representative informed that the domestic solid waste generated from the unit is segregated and organic and inorganic solid waste is collected and disposed of through a local vendor, whereas the unit representative did not submit any documents in this regard.

AS SUCH, it is evident from the above observations that the Unit has violated the provisions of **Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981** as amended thereafter; and

NOW THEREFORE, in exercise of the power conferred under **Section 33(A) of the Water (Prevention and Control of Pollution) Act-1974 and Section 31(A) of the Air (Prevention and Control of Pollution) Act-1981** as amended with approval of the competent authority of the Board, you are hereby directed:

1. To show cause within 30 days of time from issue of this notice to the undersigned, why the unit not be closed down under the provisions of above acts and concerned authorities be directed to discontinue your power and water supply.
2. To show cause as to why Environmental Compensation of Rs 1500/day in compliance of order of the hon'ble NGT in the matter of OA no 593/2017 and subsequent decision and procedure adopted by the state board in its 23rd board meeting, be not imposed against the unit till compliance.

Digitally signed by
PARAG MADHUKAR DHAKATE
Date: 24-02-2026 16:00:47

(Dr. Parag Madhukar Dhakate)
Member Secretary

UKPCB/HO/C&M/K-216/2026

Dated as above

Copy to:

1. District Magistrate, Nainital for kind information please.
2. Unit Head (Kumaon Region), UKPCB, HQ, Dehradun for kind information please.
3. Regional Officer, Uttarakhand Pollution Control Board, Haldwani for information and necessary compliance.
4. Guard File.

Member Secretary



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मुख्यालय

Annexure-2

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : ukpcblegalcell@gmail.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-1020/2026/60

दिनांक 16.04.2026

एन0जी0टी0 मेटर

सेवा में,

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,

आवास विकास कॉलोनी, नैनीताल रोड़, हल्द्वानी।

विषय:- मा0 हरित अधिकरण में योजित मूल आवेदन संख्या 171/2026 Mayank Gupta Vs. State of Uttarakhand & Ors. में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 हरित अधिकरण में योजित वाद 171/2026 में पारित आदेश दिनांक 30.03.2026 का अवलोकन करना चाहें। जो कि जिम कॉर्बेट परिक्षेत्र में संचालित Hotel ABN Sarovar Portico, Khasra No. 284, Village Dikuli, Ramnagar, Nainital से सम्बन्धित है। मा0 हरित अधिकरण द्वारा प्रकरण पर सभी 1 से 4 प्रतिवादियों से 02 माह के अन्तर्गत Response affidavit चाहा गया है। प्रकरण पर अगली सुनवाई दिनांक 30.04.2026 को नियत है।

अतः आपको निर्देशित किया जाता है कि 07 दिनों के अन्तर्गत प्रश्नगत होटल का निरीक्षण कर सुस्पष्ट आख्या एवं कार्यवाही से अवगत कराना सुनिश्चित करें। जिससे की मा0 हरित अधिकरण में ससमय शपथ पत्र दिया जा सके।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर सचिव, पर्यावरण वन एवं जलवायु परिवर्तन, उत्तराखण्ड शासन, देहरादून।
2. जिलाधिकारी, नैनीताल।
3. M/s Hotel ABN Sarovar Portico, Khasra No. 284, Village Dikuli, Ramnagar, Nainital, Uttarakhand

सदस्य सचिव

600

To,

Date: 20.04.2026

The Member Secretary
Uttarakhand State Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46-IT Park, Sahastradhara Road, Dehradun
Uttarakhand

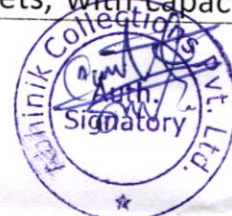
Uttarakhand Pollution Control Board
Diary No. 704
Date 25/4/26

Subject : Preliminary response against the order passed by Hon'ble
NGT Principal Bench, New Delhi in the original application No.
171/ 2026 Mayank Gupta V/s State of Uttarakhand & others
(M/s ABN Sarovar Portico Jim Corbett - Respondent No. - 4.

Respected Sir,

With reference order passed by the Hon'ble National Green Tribunal Principal Bench, New Delhi on dated 30.03.2026. A preliminary response be present on behalf of Respondent No.-4, has made against the complaint raised on public grievance portal of NGT tribunal on 09.10.2025 for your kind perusal with all related attachments:

Sr	Complaint	Compliance
1	Illegal Discharge and Water Pollution	The Hotel has established an efficient Sewage Treatment Plant (STP) system of 30 KLD to ensure that all sewage and waste water are properly treated before discharge. (Bill, Testing Report, Drawing are attached)
2	Overuse and Mismanagement of Groundwater	Water supply to the unit is provided through the Uttarakhand Jal Sansthan and Permission letter through Irrigation Khand, Ramnagar for Lifting water from Dhukuli Nehar for Commercial use. (Copy attached with two water connection bill)
3	Improper Solid Waste and Plastic Waste Management	Segregation of waste at source (dry and wet waste). Tie-up with Waste Warriors Society authorized by Zila Panchayat, Nainital/Ramnagar for collection and disposal. (Agreement Between ABN Sarovar Portico with Waste Warriors Society attached)
4	Non-Compliance with Air and	Two Acoustic DG sets, with capacities of

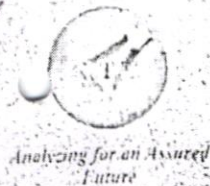


	Noise Pollution norms	380 KVA and 125 KVA are installed on the unit premises, these DG sets are used only in the event of power outage. (DG Invoice, Service Report attached)
5	Lack of Environmental Clearances Environmental Clearance (EC) or Consent to Establish/Operate from SPCB	The hotel has obtained consent to operate the unit from Regional Office, Uttarakhand Pollution Control Board valid upto 31.03.2030. (Copy attached)

Copy to :

Regional Officer, UKPCB Haldwani





NOIDA TESTING LABORATORIES LLP

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF, CC (Ministry of Environment, Forest & Climate Change) and UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s ABN Sarovar Portico Abhinik
Collections Pvt. Ltd.

Address: Near Post Office Dhikuli Ramnagar
Khasra No. 284, NH 309, Corbett, the Wild Crest
Resort, Nainital- 244715, Uttarakhand

Report Code : WW-070226-015
Test Report of : Waste Water
Discipline : Pollution & Environment
Service Request No : NTL/SRF/02/26-02
Service Request Date : 05/02/2026
Report Issue Date : 13/02/2026

SAMPLING & ANALYSIS DATA

Sample Drawn On : 06/02/2026
Sample Received On : 06/02/2026
Sample Drawn By : NTL Representative
Sample Description : STP Outlet
Sample Quantity/Packing detail : 1 lt. Plastic Cane/Glass Bottle
Weather Conditions : Normal
Analysis Duration : 07/02/2026 to 13/02/2026
Sampling Procedure : NTL/LAB/W-WATER/SOP-002

TEST RESULTS

S. No.	Parameter	Test Method	Results	Units	Limits as per CPCB norms
1.	Ph @ 25°C	IS:3025(Part-11)	7.57	-	5.5-9.0
2.	Total Suspended Solids at 105°C	IS:3025(Part-17)	14.0	mg/l	100.0
3.	Chemical Oxygen Demand (as O ₂)	IS:3025(Part-58)	89.0	mg/l	250.0
4.	Biological Oxygen Demand (for 3 days at 27±1°C)	IS:3025(Part-44)	16.0	mg/l	30.0
5.	Oil & grease	IS:3025(Part-39)	BDL (<4.0)	mg/l	10.0

Remarks: Test parameters coming in under limit, prescribe limits are given by MoEF/Central Pollution Control Board.

*Remarks: BDL- Below Detection Limit.

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Anjali

CHECKED BY



AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Gautam Budh Nagar-201 301 (U.P.)

Branch Office :

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com



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SIMA LABS
Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.
(GOVT. APPROVED TESTING LABORATORIES)

Address : A-37, Mayapuri Industrial Area,
Ph-II, New Delhi - 110084
Phone : +(91)-(011) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com



TEST REPORT

ULR : TC1122026200001498F

Party Code : A/UK/22023
*Issued to : ABN Sarovar Portico

REPORT NO. : SED116006926/N
*Customer Ref.No. : NS

Khasra No. 284, 290, 291, NH-309, Jim Corbett
Dhikuli, Ramnagar, Nainital (Uttarakhand)-244715

*Reference Date : NS
Date of Sampling : 15/01/2026
Date of Received : 16/01/2026
Date of Issue : 23/01/2026
Start Date of Analysis : 16/01/2026
Date of Completion : 23/01/2026
Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
*Sample Qty. : 1 Ltr.
SOP/Sampling Plan : SIMA/ENV/SOP/024
Test Method Deviation : NA
Sample Collection : Sample Collected By Our
Rep. Mr. Ashwani Kr.

*Sample Name : Effluent Water (STP-Outlet)

RESULTS OF ANALYSIS					
Reference : EP Act Standards					
Sample Description : One Effluent water sample from outlet of STP was collected by us on 15/01/2026					
S.No.	Test Parameters	Units	Results	Limits	Method
Chemical Parameter					
1.	pH	NA	7.02	5.5 to 9.0	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	8	100 Max.	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	32	250 Max.	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	7	30 Max.	IS:3025 (P-44)
5.	Oil & Grease	mg/L	<3	10 Max.	IS:3025 (P-39)
6.	Total Phosphate	mg/L	0.76	5.0 Max.	IS:3025 (P-31)
7.	Dissolved Oxygen (as DO)	mg/L	6.9	NA	IS:3025 (P-38)
Microbiological Contaminants					
8.	Faecal Coliform	MPN/100 ml	63	NA	APHA, 24th Edition, 9221B&E:2023



Anshul Gupta

Reviewed By

Pratibha Rawat

Tech. Manager Micro

Authorized Signatory

Diwakar Jha

G.M Technical Environment

- Remarks:
- This Test Report is not valid without a hologram.
 - The Results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
 - Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
 - This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
 - The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.
 - The sample(s) of Drugs & Cosmetics will be destroyed after one year. Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
 - SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports.
 - SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
 - Re-testing charge will be applicable in case the results are reproducible.
 - Duplicable copy will be issued on chargeable basis.
 - SIMA Stands for: Sophisticated Industrial Materials Analytic

*Indicates details provided by the customer

Page: 1 of 2

VS



Scan for Authentication & Hologram



SIMA LABS¹²¹

Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

Address : A-3/7, Mayapuri Industrial Area,

Ph-II, New Delhi - 110064

Phone : + (91) (011) 43854300

Email : reports@simalab.com

CIN No : U74690DL1980PTC031785

Website : www.simalab.net | www.simalab.com



TC-11228



TEST REPORT

ULR : TC1122026200001498F

Party Code : A/UK/22023

REPORT NO.

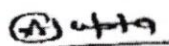
: SE0116006926/N

NA - Not Applicable

Note :- Customer asked for the above tests only. The above tested parameters meets the requirement of EP Act Standard

--- End of Test Report ---





Anshul Gupta

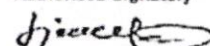
Reviewed By



Pratibha Rawat

Tech. Manager Micro

Authorized Signatory



Diwakar Jha

G.M Technical Environment

Remarks: 1. This Test Report is not valid without a hologram

2. The Results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither implied nor implied

3. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only

4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.

5. The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.

6. The sample(s) of Drugs & Cosmetics will be destroyed after one year, Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.

7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports

8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.

9. No testing charges will be applicable in case the results are reproducible

10. Duplicable copy will be issued on chargeable basis

11. SIMA Stands for 'Sophisticated Industrial Materials Analytic'

Page: 2 of 2

VS

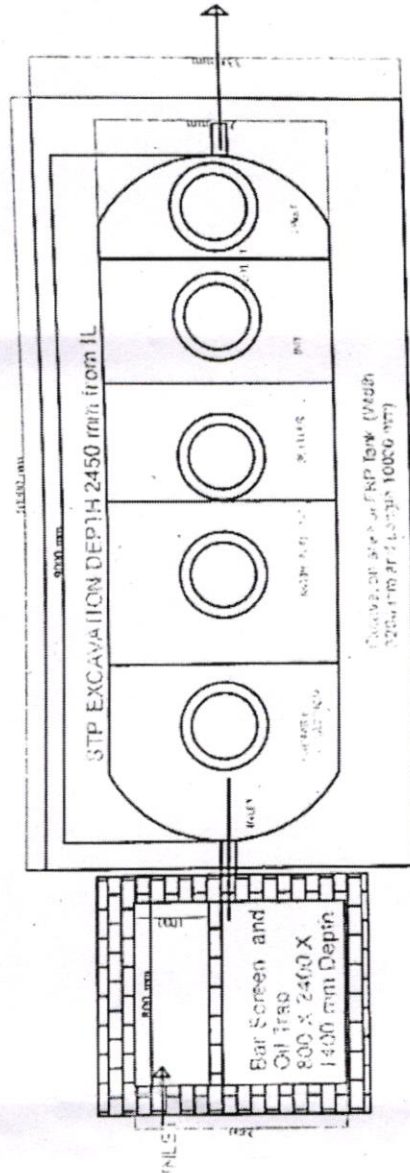


Scan for Accreditation & Report

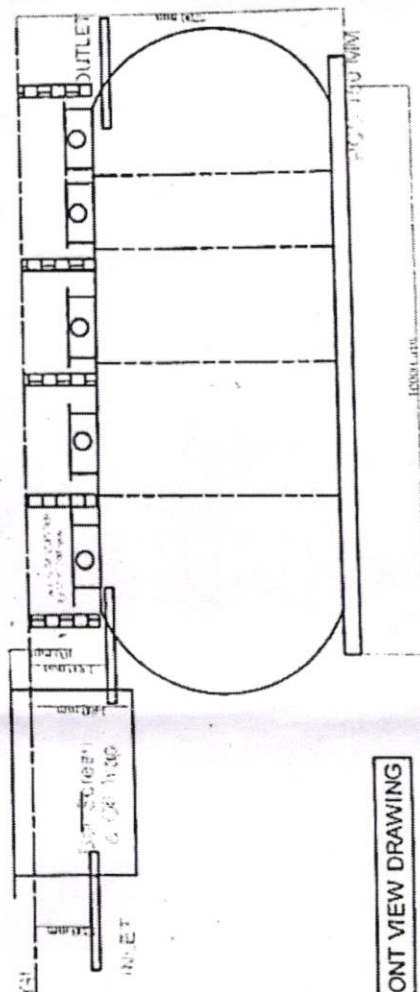
*Indicates details provided by the customer

STP

DRAWING OF 30KLD FRP UNDERGROUND STP UNIT WITH INT +TWST



ELECTRICAL ROOM 2000 X 1000 mm



FRONT VIEW DRAWING

INSTALLATION DRAWING OF 30 KLD STP UNIT

Project No.	Scale	Date
10/10/2010	1:100	10/10/2010
Wandtech		
Wandtech is a registered trademark of Wandtech Pvt. Ltd.		

265

WANDTECH INDIA PRIVATE LIMITED
 PLOT NO 24, FIRST FLOOR, GATE NO 1, DCE CHAYE
 FARIDABAD CITY, FARIDABAD
 Haryana - 121002, India
 GSTIN/UIN: 06AADCW8082E127
 State Name: Haryana, Code: 06

TAX INVOICE (ORIGINAL FOR RECIPIENT)

Invoice No: WPL/164/25-26
 Delivery Note: 332180149358
 Dated: 2-Feb-26
 Mode/Term of Payment: _____
 Reference No. & Date: _____
 Other References: _____
 Buyer's Order No.: _____
 Dated: _____
 Dispatch Doc No.: _____
 Delivery Note Date: _____
 Dispatched through: _____
 Destination: _____
 Vessel/Flight No.: _____
 Place of receipt by shipper: _____
 City/Port of Loading: _____
 City/Port of Discharge: _____
 Terms of Delivery: _____

Consignee (Ship to):
ABHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 Uttarakhand - 244715, India
 GSTIN/UIN: 05AAYCA0431C121
 State Name: Uttarakhand, Code: 05
 Buyer (Bill to):
ABHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 Uttarakhand - 244715, India
 GSTIN/UIN: 05AAYCA0431C121
 State Name: Uttarakhand, Code: 05

SI	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc %	Amount
1	Electro-Magnetic Flow Meter	90261010	2 Pcs	23,661.00	Pcs		47,722.00
							8,589.96
							0.04
							₹ 56,312.00
							E & O E

OUTPUT IGST
 Round Off

ABN SAROVAR PORTICO, JIM CORBETT
 Gate Entry No. 265
 Time 11:20 Date 9/21/2026
 Invoice No. 164 / Invoice Date 2/2/26
 Security Name / Sign
 Grn No. 200602001764
 Store Incharge / Sign
 Department Head / Sign
 Finance Department / Sign
 Genral Manager / Sign

Total 2 Pcs ₹ 56,312.00 E & O E

Amount Chargeable (in words)
 INR Fifty Six Thousand Three Hundred Twelve Only

HSN/SAC	Taxable Value	Rate	IGST Amount	Total Tax Amount
90261010	47,722.00	18%	8,589.96	8,589.96
Total	47,722.00		8,589.96	8,589.96

Amount Chargeable (in words)
 INR Eight Thousand Five Hundred Eighty Nine and Ninety Six paise Only

Tax Amount (in words)
 INR Eight Thousand Five Hundred Eighty Nine and Ninety Six paise Only

Company & Bank Details
 A/c Holder's Name: WANDTECH INDIA PRIVATE LIMITED
 Bank Name: ICICI BANK LIMITED
 A/c No.: 347505500183
 Branch & IFS Code: SANT NAGAR BRANCH & ICIC0003476
 for WANDTECH INDIA PRIVATE LIMITED

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

SUBJECT TO FARIDABAD JURISDICTION
 This is a Computer Generated Invoice

Authorized Signatory

TAX INVOICE

(ORIGINAL FOR RECIPIENT)



WANDTECH INDIA PRIVATE LIMITED
 PLOT NO 24, FIRST FLOOR, CALING 1, OCC ENCLAVE
 FARIDABAD CITY, FARIDABAD
 Haryana - 121002, India
 GSTIN/UIN : 06AADCW8082E1Z7
 State Name : Haryana, Code : 05

Consignee (Ship to)

ABHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 Uttarakhand - 244715, India
 GSTIN/UIN : 05AAYCA0431C1Z1
 State Name : Uttarakhand Code : 05

Buyer (Bill to)

ADHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 Uttarakhand - 244715, India
 GSTIN/UIN : 05AAYCA0431C1Z1
 State Name : Uttarakhand, Code : 05

Invoice No. : e-Way Bill No.	Dated
WBPL/142/25-26	30-Jan-26
Delivery Note	Mode/Terms of Payment
Reference No. & Date	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Vessel/Fight No.	Place of receipt by Shipper
City/Port of Loading	City/Port of Discharge
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	DEWTREAT-22	38249022	20.00 KGS	60.00	KGS		1,200.00
2	DEWTREAT-25 (Alum)	38249022	20.00 KGS	40.00	KGS		800.00
3	DEWLOC-1010	38249022	20.00 KGS	230.00	KGS		4,600.00
4	DEWTREAT-41	38249022	20.00 KGS	250.00	KGS		5,000.00
							11,600.00
							2,088.00
			Total	80.00 KGS			13,688.00

ABN SAROVAR PORTICO, JIM CORBETT
 Gate Entry No. 255
 Time 14:25 Date 7/2/2026
 Invoice No. 162 / Invoice Date 30/1/26
 Security Name Unk / Sign _____
 Grn No. 202602001763
 Store Incharge Pran / Sign _____
 Department Head _____ / Sign _____
 Finance Department _____ / Sign _____
 General Manager _____

Amount Chargeable (in words)
 INR Thirteen Thousand Six Hundred Eighty Eight Only

HSN/SAC	Taxable Value	Rate	IGST Amount	Total Tax Amount
38249022	11,600.00	18%	2,088.00	2,088.00
Total	11,600.00		2,088.00	2,088.00

Tax Amount (in words) INR Two Thousand Eighty Eight Only

Company's Bank Details
 A/c Holder's Name: **WANDTECH INDIA PRIVATE LIMITED**
 Bank Name: **ICICI BANK LIMITED**
 A/c No.: **347605800183**
 Branch & IFS Code: **SANT NAGAR BRANCH & ICIC0003476**
 for WANDTECH INDIA PRIVATE LIMITED

Declaration
 We declare that this invoice shows the actual price of the goods
 described and that all particulars are true and correct

SUBJECT TO FARIDABAD JURISDICTION

This is a Computer Generated Invoice



WANDTECH INDIA PRIVATE LIMITED
PLOT NO 24 FIRST FLOOR, GALI NO 1, D.C ENCLAVE
FARIDABAD CITY, FARIDABAD
GSTIN/UIN : 05AADCW8082E1Z7
State Name : Haryana, Code : 05

TAX INVOICE

(ORIGINAL FOR RECEIPT)

Consignee (Ship to)

ABHINIK COLLECTIONS PVT. LTD.
KHASRA NO. 284, POST OFFICE-DHIKULI
RAMNAGAR, NAINITAL
GSTIN/UIN : 05AAYCA0431C1Z1
State Name : Uttarakhand, Code : 05

Buyer (Bill to)

ABHINIK COLLECTIONS PVT. LTD.
KHASRA NO. 284, POST OFFICE-DHIKULI
RAMNAGAR, NAINITAL
GSTIN/UIN : 05AAYCA0431C1Z1
State Name : Uttarakhand, Code : 05

Invoice No.	e-Way Bill No.	Dated
WPLR422425	331901377833	14-Dec-24
Delivery Note	Mode Terms of Payment	
Reference No. & Date	Other References	
Buyer's Order No.	Dates	
Dispatch Doc No.	Delivery Note Date	
Dispatched through	Destination	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
Terms of Delivery	DL01LW8915	

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	Per	Disc %	Amount
1	ETP Plant 3KLD	842121	1 SET	1,65,000.00	SET		1,65,000.00
	OUTPUT IGST						29,700.00
Total			1 SET				1,94,700.00

Amount Chargeable (in words)

INR One Lakh Ninety Four Thousand Seven Hundred Only

HSN/SAC	Taxable Value	Rate	IGST Amount	Total Tax Amount
842121	1,65,000.00	18%	29,700.00	29,700.00
Total	1,65,000.00		29,700.00	29,700.00

Tax Amount (in words) : INR Twenty Nine Thousand Seven Hundred Only

Company's Bank Details

A/c Holder's Name WANDTECH INDIA PRIVATE LIMITED

Bank Name ICICI BANK LIMITED

A/c No. 347505500183

Branch & IFS Code: SANT NAGAR BRANCH & ICIC0003475

for WANDTECH INDIA PRIVATE LIMITED

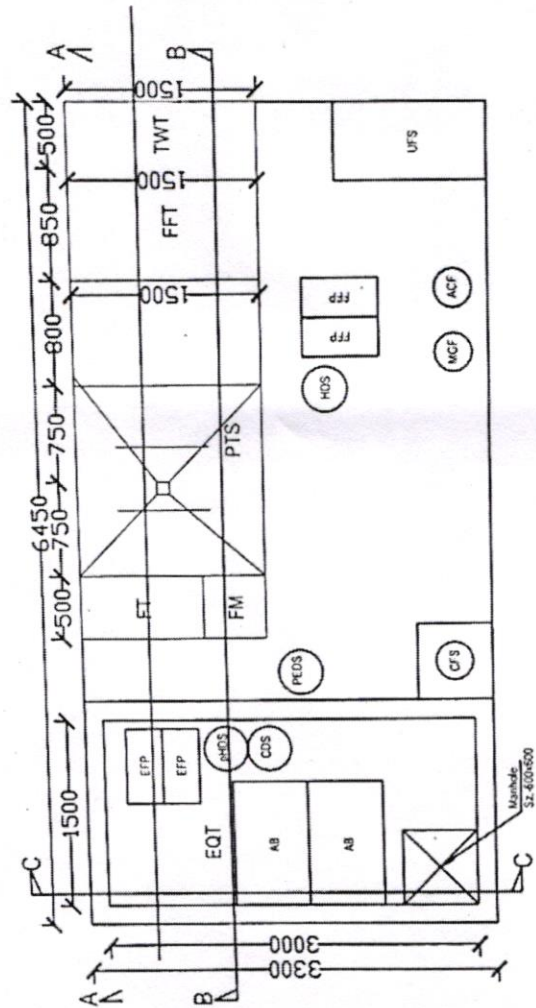
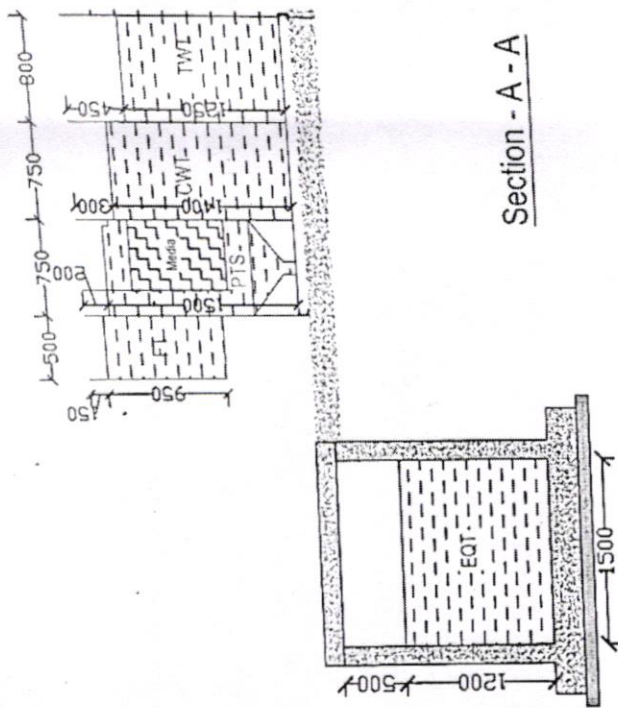
Declaration

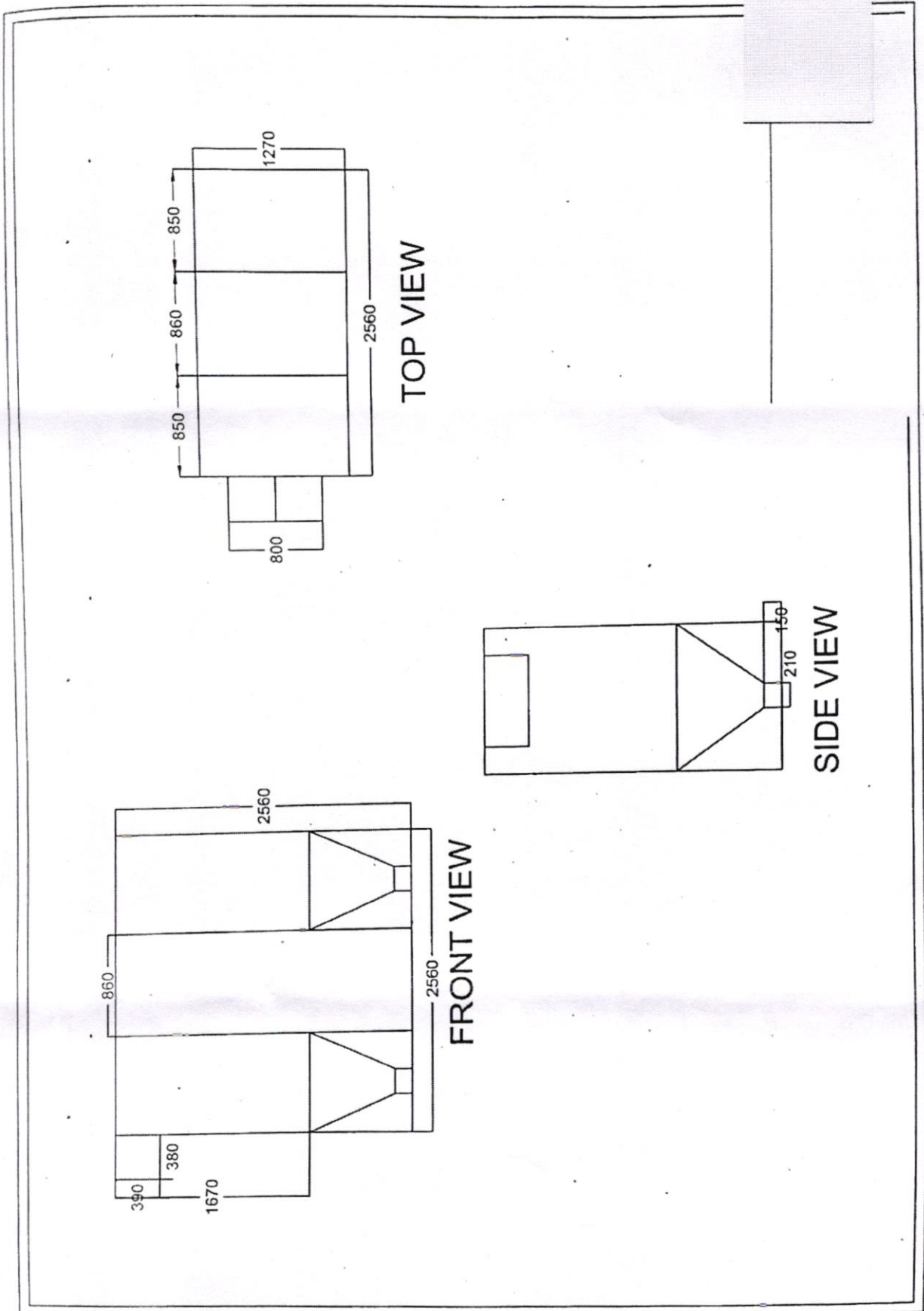
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Authorized Signatory

SUBJECT TO FARIDABAD JURISDICTION

This is a Computer Generated Invoice





20200142041510

RN00RAR02132L014641516

dk-166

उत्तराखण्ड जल संस्थान

not question the good intentions of the

जल मंत्रालय अधिनियम संख्या

Ranniger Rural

भाद्रपद शुक्लपक्षे एवमृत्युर्लोक / अभिनिर्वाहः प्रत्येकान्न प्रादयेत् अभिनिर्वाहः

द्विपुत्री रामनगर ।

Brandita Nampepe : <http://ujf.ek.gov.in>

for the first time in 1950 and 1951

[illegible]

1,911.00	44.00	1,867.00
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21

कार्यालय अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर
(नैनीताल)

दिनांक 30.09.2023 फरवरी, 2024

पत्रांक - 059 /सि0ख0रा10/आई-02/

विषय:- व्यवसाय कार्य हेतु दिकुली नहर से पम्प द्वारा पानी लिपट करने की अनुमति के सम्बन्ध में।

वाईल्ड, एग्जोटिका रिसोर्ट, ग्राम व पो0-दिकुली, रामनगर, (नैनीताल)
ए 0.125 क्यूसेक पानी लिपट करेगा

उपरोक्त विषयक आपके प्रार्थना पत्र दिनांक 13.09.2023 के क्रम में सूचित करना है कि नहर दिकुली के मौका कि०मी० 3.070 में स्थित होटल हेतु वाईल्ड एग्जोटिका रिसोर्ट, ग्राम व पो0-दिकुली, रामनगर में व्यवसायिक प्रयोजन हेतु पम्प द्वारा एक इंच अर्थात् 0.125 क्यूसेक पानी लिपट करने की अनुमति शासनादेश सं०-2875/11-2015-07(01)/2013 दिनांक 19.12.2016 के अनुसार अनुमति निम्न प्रतिबंधों के साथ एतद्वारा प्रदान की जाती है:-

- व्यवसायिक प्रयोजन हेतु वर्तमान पानी की दर 2.5 लाख क्यूसेक प्रतिवर्ष की दर के आधार पर 31250.00 (इकतीस हजार दो सौ पचास रुपये मात्र) प्रतिवर्ष आपको कार्यालय में जमा करना होगा एवं शासनादेशानुसार पानी की दर में प्रत्येक वर्ष माह अप्रैल से 10 प्रतिशत की वृद्धि होगी।
- भविष्य में समय-समय पर व्यवसायिक प्रयोजन हेतु पानी की दर में बदोत्तरी होने पर बढ़ी दर के अनुसार भुगतान करना होगा।
- नहर से स्वीकृत डिस्चार्ज से अधिक पानी लिपट करने पर प्रचलित वर्तमान दर के अनुरूप अतिरिक्त शुल्क दोगुनी दर पर आपसे वसूल किया जायेगा।
- नहर में पानी की उपलब्धता के आधार पर ही पम्प द्वारा पानी लिपट करने की अनुमति होगी अर्थात् नहर के टेल भाग तक पानी नहीं पहुँचने पर पम्प द्वारा पानी लिपट करने की अनुमति नहीं दी जायेगी। इसके लिए आपका कोई दावा मान्य नहीं होगा।
- नहर का अतिक्रमण, धातिग्रस्त एवं प्रदूषित नहीं किया जायेगा जिसके लिये अधिशासी अभियन्ता, सिंचाई खण्ड, रामनगर के नाम रु०-10000.00 (दस हजार रुपये मात्र) का राष्ट्रीय बचत पत्र अथवा सावधि जमा पत्र बन्धक के रूप में एक सप्ताह के अन्दर खण्ड में देना होगा जिसको सहायक अभियन्ता की संस्तुति के आधार पर ही अयमुक्त किया जायेगा।

अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

पत्रांक - /सि0ख0रा10/आई-02/तदिनांक

- प्रतिलिपि सहायक अभियन्ता तृतीय, सिंचाई खण्ड, रामनगर को उनके पत्रांक-346/सि0ख0रा10/दिनांक 30.09.2023 के क्रम में सूचनार्थ प्रेषित है।
- प्रतिलिपि जिलेदार, सिंचाई खण्ड, रामनगर।
- प्रतिलिपि कैशियर, सिंचाई खण्ड, रामनगर।

अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

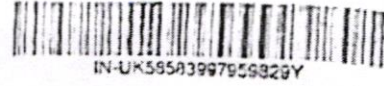


सत्यमेव जयते



INDIA NON JUDICIAL Government of Uttarakhand

e-Stamp



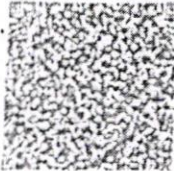
IN-UK56583997959829Y

रवि राणा स्थापना विकास
नॉन जूडिसियल नं० 14/वर्ग 2013-14
नौतल-रामनगर, जिला नैनीताल

₹100

Certificate No. : IN-UK56583997959829Y
Certificate Issued Date : 12-Mar-2026 11:26 AM
Account Reference : NONACC (SV)/ uk1225204/ RAMNAGAR/ UK-NT
Unique Doc. Reference : SUBIN-UKUK122520418373630000646Y
Purchased by : WASTE WARRIORS SOCIETY RAMNAGAR
Description of Document : Article 5 Agreement or Memorandum of an agreement
Property Description : NA
Consideration Price (Rs.) : 0
(Zero)
First Party : UPAR MUKHIYA ADHIKARI ZILA PANCHAYAT
Second Party : WASTE WARRIORS SOCIETY RAMNAGAR
Stamp Duty Paid By : WASTE WARRIORS SOCIETY RAMNAGAR
Stamp Duty Amount(Rs.) : 100
(One Hundred only)
सत्यमेव जयते

₹100



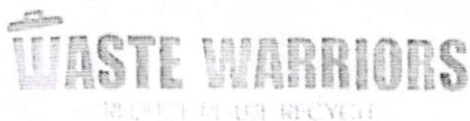
Please write or type below this line. IN-UK56583997959829Y

॥अनुबंध पत्र॥

यह MOU (Partnership between Zila Panchayat Nainital and Waste Warriors Society to strengthen operations at MRF Himmatpur Dotiyal Gram Panchayat अनुबंध पत्र) आज दिनांक 01.04.2026 से 03 वर्ष तक की अवधि हेतु अपर मुख्य अधिकारी जिन्हें इस MOU में प्रथम पक्ष तथा वेस्ट वारियर्स संस्था जिन्हें द्वितीय पक्ष कहा जायेगा, के मध्य जिला पंचायत, द्वारा स्थापित विकास खण्ड रामनगर के अन्तर्गत ग्राम पंचायत, हिम्मतपुर डोटियाल में स्थित प्लास्टिक कचरा प्रबंधन केंद्र (PWMU) संचालन हेतु कार्यअवधि करते हुए पूर्व अनुबंध की शर्तों/प्रतिबंधों के अधीन पित किया जाता है जो दोनों पक्षों को मान्य होगा।

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.showstamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.



Waste Warriors Society
Friends Colony, Chorpani, Ramnagar
Nainital, Uttarakhand 244715

No. 26/04/WWC/C01

Date: 17th April, 2026

To,

General Manager
ABN Sarovar Portico Hotel
Dhikuli, Ramnagar, Nainital
Uttarakhand - 244715

Subject: Initiation of Dry and Wet Waste Collection Services by Paryavaran Sakhis of Corbett with the support of Waste Warriors Society.

Dear Sir,

Waste Warriors Society sincerely acknowledges and appreciates the commitment shown by ABN Sarovar Portico Hotel, Dhikuli, Ramnagar (Nainital), Uttarakhand - 244715, towards promoting a cleaner and more sustainable environment.

We are pleased to inform you that the Paryavaran Sakhis of Corbett, with the support of Waste Warriors Society, Project Corbett, Chorpani, Ramnagar (Nainital), will be initiating the collection of dry and wet waste from your premises. The service commenced from 18th April 2026, subject to final operational readiness and mutual coordination.

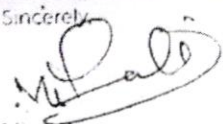
The collected waste will be transported to the Material Recovery Facility (MRF) at Himmatpur Dotiyal, established by Zila Panchayat Nainital and operated by Waste Warriors Society, where waste will be systematically segregated and forwarded to authorized recyclers and processors for environmentally responsible management.

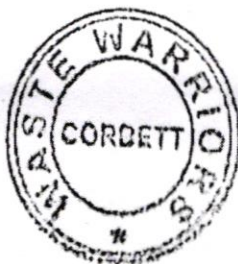
We thank you for choosing our services and for your commitment to responsible waste management. All operational aspects shall be governed as per the mutually agreed MoU / Agreement between both parties.

We look forward to working together towards maintaining a cleaner environment and promoting sustainable practices in the Corbett landscape.

Thank you for your cooperation.

Sincerely,


Mitail Rawat
Project Manager
Waste Warriors Society



Waste Warriors is registered under the Societies Registration Act 1860 (India) - Number 62/2018-2019

Registered Address: 24 Pritam Road, Dalanwala, Dehradun, 248001

Website: www.wastewarriors.org





Tax Invoice

Cantillon Service Bareilly Road, Old I.T.I. Gounjajali Uttar Haldwani (Nainital) GSTIN/UIN: 05DFFPK9107F1ZB State Name: Uttarakhand, Code: 05 Contact: +91-9758847676, 8449897346 E-Mail: cantillonservices@gmail.com		Invoice No. CS/HLD/24-25/02 e-Way Bill No. Dated 5-Apr-24
Delivery Note Mode/Terms of Payment		Reference No. & Date. Other References
Buyer's Order No. Dated		Dispatch Doc No. Delivery Note Date
Dispatched through Destination		Terms of Delivery
Consignee (Ship to) ABHINIK COLLECTIONS PRIVATE LIMITED KHASA NO. 284,290,291, NH 309, The Wild Crest Resort, Corbett, DISTT. NAINITAL-244715 GSTIN/UIN 05AAYCA0431C1Z1 State Name Uttarakhand, Code: 05 Buyer (Bill to) ABHINIK COLLECTIONS PRIVATE LIMITED KHASA NO. 284,290,291, NH 309, The Wild Crest Resort, Corbett, DISTT. NAINITAL-244715 GSTIN/UIN 05AAYCA0431C1Z1 State Name Uttarakhand, Code: 05 Place of Supply Uttarakhand		

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	11000156 GENERATING SET-SDS SDSILMP 380 KVA 380 KVA / 150 KVA / 150 KVA GENERATING SET SERIAL TYPE SR NO - CJM03241002195 RET BILL NO - 1P1123000898	85021310	1.00 NO'S	25,00,000.00	NO'S	25,00,000.00
	CGST TAX 9%			9 %		2,25,000.00
	SGST TAX 9%			9 %		2,25,000.00
Total			1.00 NO'S			₹ 29,50,000.00

Amount Chargeable (in words) **INR Twenty Nine Lakh Fifty Thousand Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
85021310	25,00,000.00	9%	2,25,000.00	9%	2,25,000.00	4,50,000.00
Total	25,00,000.00		2,25,000.00		2,25,000.00	4,50,000.00

Tax Amount (in words) **INR Four Lakh Fifty Thousand Only**

Company's Bank Details
 Bank Name : UNION BANK OF INDIA
 A/c No. : 510101006160475
 Branch & IFS Code : GOUJAJALI BICHLI & UBIN0930938
 for Cantillon Service

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Authorised Signatory

This is a Computer Generated Invoice



Tax Invoice

Original Tax Invoice

ment QR



Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited) (Authorized Dealer For Cummins Private Limited) Address: 21, NAINITAL ROAD, AVAS VIKAS COLONI, Rudrapur, Uttarakhand, Pin Code- 263153 Phone: 918191001840 Fax: Email: parts.ut@csspl.in CIN: U29190DL2012PTC230162 GSTIN: 05AAECC6820H1ZW PAN No: AAEECC6820H Statutory Tax Info:	Invoice No :	OPJRU2526000802	Payment Mode :	
	Invoice Date :	13-08-2025	Payment Due Date :	
	Customer PO Ref. No :	ADVANCE PAYMENT / 12-08-2025	Supplier Code :	9
	Customer PO Date :			
	Sale Order No:	SO-PJ-RU-2526-00848		
	Sale Order Date	13-08-2025		
	ESN No.	G241393908		
	ESN Model :			
E-Way Bill: IRN Number : 9d03f9a8f4fe625a647ffe77bd6c17aa964d369fe047e1e4555f6c0d93e7fb8a				

Shipping Instructions

Customer Bill to	Customer Ship to	Customer Details		eInvoice QR Code
ABHINIK COLLECTIONS PRIVATE LIMITED The Wild Crest Resort UTTARAKHAND, KHASA NO: 284,290,291, NH 309, Corbett, Ram Nagar Nainital, 244715 Uttarakhand, GSTIN: 05AAAYCA0431C1Z1 Bill To State: Uttarakhand State Code: 05 Place of Supply: Uttarakhand	ABHINIK COLLECTIONS PRIVATE LIMITED The Wild Crest Resort UTTARAKHAND, KHASA NO: 284,290,291, NH 309, Corbett, Ram Nagar Nainital, 244715 Uttarakhand, GSTIN: 05AAAYCA0431C1Z1 Ship to State: Uttarakhand State Code: 05	PAN Number	AAAYCA0431C	
		Customer ID	ACR#945704	
		Contact Name	DINESH JOSHI	
		Contact Number	8375888860	
		Email Id	finance.spjc@abnhotels.in	
		Account Alias		

Item Details

Sl No	Item Name	Customer Item Ref No	Item Description	HSN/SAC	Qty	UoM	Unit Price (Rs.)	Total Amt	Net Taxable Amt	CGST Tax Amt	SGST Tax Amt	Total Invoice Amount
1	CSN/R02 ST0290		Transfer the Engineer Visit Charges for attend your	998719	1.00	Each	2900.00	2900.00	2900.00	261.00 (9.00%)	261.00 (9.00%)	3422.00

Authorized Signatory

[illegible]

Declaration :

Terms and Conditions

1. Please ensure to use Cummins spare parts & recommended oils during all services of your engine.
2. Prices are ex-works dealership.
3. Prices are subject to change without any prior notice. (a) Prices ruling on the date of supply will be changed.
4. Warranty: As per Cummins norms.
5. Payment -100% Advance along with the order.
6. Marine insurance policy no as 2002/160560471/00/000.
7. Interest @ 18 % p.a. will be payable extra on delayed payments as per agreed terms & conditions.
8. Please pay to the authorized company's employee against receipt only. We would not be liable for any payment made without receipt.
9. Cummins sales & Service is registered under MSME. Registration No. is DL10E0010400.
10. We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.
11. GST Remarks-Tax payable on Reverse Charge: NO
12. Registered office: DPT009, Prime Tower, F-79-80, Okhla Industrial Area, Phase-I, New Delhi-110020
13. Corporate Office: B-69, Sector-63, Gautam Budh Nagar, Noida, UP, Pin Code-201301
14. Note:- Our Warehouse address has changed to Plot-B, No-92, Sector-67, Gautam Budh Nagar, Noida (UP) Pin Code-201301. Please place the orders to new address only.
15. Bank Details:- HDFC Bank, Okhla Phase-II, A/C No: 03370310000092, IFSC Code: HDFC0000337, Account Type: Current Account
16. With effect from 21st April, 2025 CUMMINS SALES & SERVICE PVT LTD. is renamed as PAL JAY POWER SOLUTIONS PRIVATE LIMITED

Taxes	Amount
Total Base Amt	2,900.00
Total Discount Amt	0.00
Total Taxable Amt	2,900.00
IGST Tax Amt	0.00
CGST Tax Amt	261.00
SGST Tax Amt	261.00
Tcs Amt	0.00
Total Tax Amt	522.00
Total Discount Amount	0.00
Round Off	0.00
Total Amt	3,422.00

Amount in words : Three Thousand Four Hundred and Twenty Two Rupees Only

Additional Remarks

PAYMENT ADVANCE RECD / CREDIT APPROVED BY MAIL / 12-08-2025

Cummins Logo is the registered trademark of Cummins Inc. USA and the Authorized Dealer/ Distributor is permitted to use the name "Cummins" and "Cummins Logo" under the Dealership/ Distributorship Agreement executed with Cummins India Limited on Principal to Principal basis.	Pre-authenticated for Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)	For Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)
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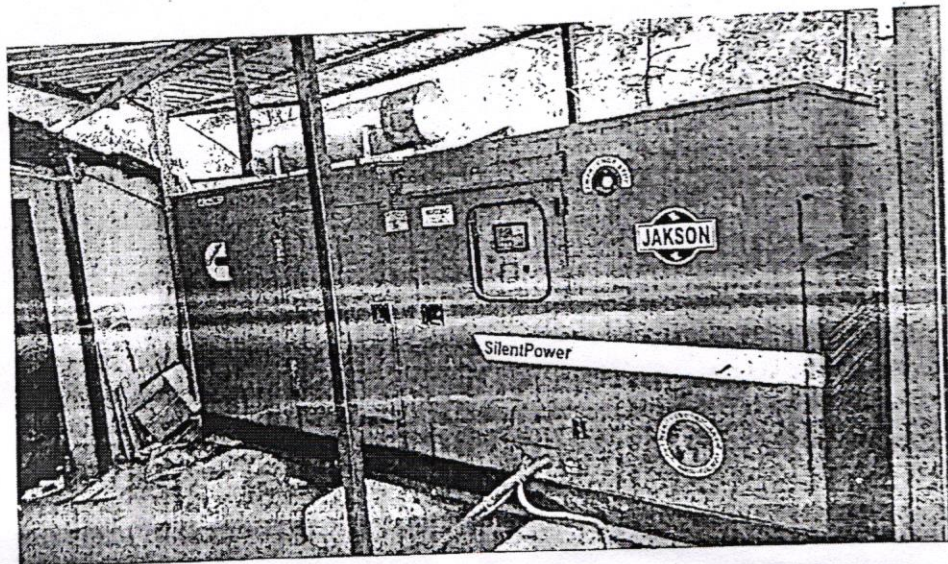
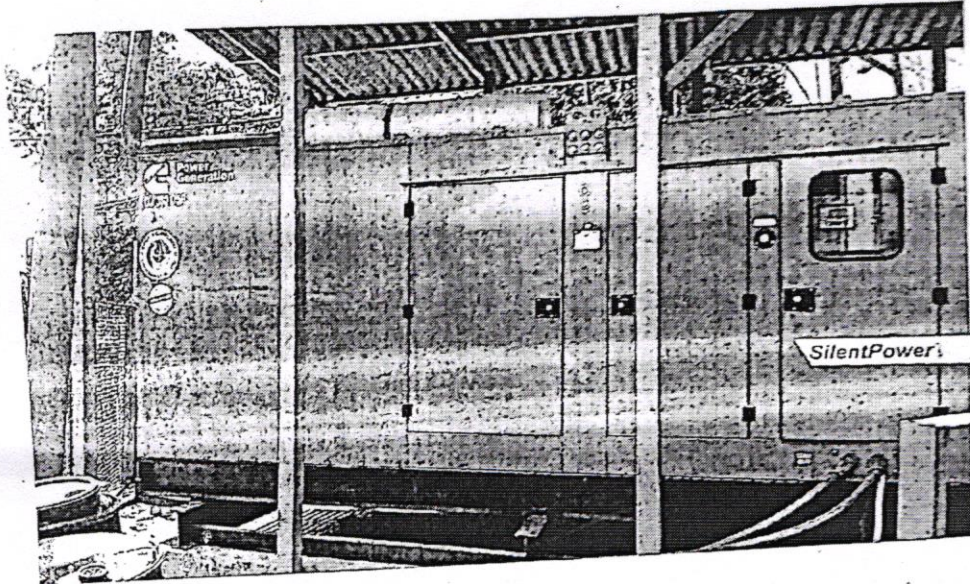
Customer/Receiver Signature

Authorized Signatory

Printed By : Sanjeev Saxena

Printed Date :13-08-2025

Authorized Signatory





REGIONAL OFFICE
Uttarakhand Pollution Control Board
AWAS VIKAS COLONY, HALDWANI, NAINITAL (Uttarakhand)
 Phone : 05946-221531, Fax : 05946-225618 Web : www.ukpcb.org.in, Email : ro.haldwani@gmail.com

UKPCB/ROH/Con-W-24/025/380-165

Date: 07/05/25

To,

M/s ABN Sarovar Portico (Formaly Wild Exotica
 A Unit of Abhinik Collection Pvt. Ltd.)
 Vill- Dhikuli, Tehsil- Ramnagar
 Dist- Nainital.

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh/Renewal/Reapplication/Expansion) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-5" of the "The Hazardous and other Waste (Management and Tran Boundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be Referred hereinafter as Water Act, Air Act and HW Rules respectively).

Consent No- 5677472/W-24/25/02/2274 Date-07/04/2025

CCA is hereby granted to M/s ABN Sarovar Portico (Formaly Wild Exotica (A Unit of Abhinik Collection Pvt. Ltd.) Vill-Dhikuli, Tehsil Ramnagar, Dist- Nainital. Subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period upto up to 31/03/2030 and valid for Hotel of following rooms with Capital Investment / Net Assets Value under 05 Crore to 50 Crore.

S. No.	Last CCA or CTO		Present CCA (Fresh/ Renewal/ Reapplication/ Expansion/Amendment)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1.	Rooms	65	Rooms	65
3.	Restaurant	01	Restaurant	01

2. Specific Conditions under Water Act:

(i) The daily quantity of effluent generation/discharge (KLD):-

	Last CCA or CTE	Present CCA (Fresh)
Trade Effluent	NIL	NIL
Sewage	25 KLD	25 KLD

(ii) Trade Effluent Treatment and Disposal:.....Nil.....

(iii) Sewage Treatment and disposal: The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this STP regard to be dispatched immediately.

(v) The treated sewage shall be reuse in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards within five years from the date of notification.

S.No.		5.5 to 9.0	Standard
1	pH	Not more than 30	6.5 to 9.0
2	BOD (mg/L)	Not more than 100	<30
3	TSS (mg/L)		<100
4	Fecal Coliform (MPN/100ml)		<1000

Conditions under Air Act:-

- (i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

S. No	Stack attached with	Stack height (M)	Type of Fuel	Fuel Quantity (KLD/MTD)	Emission Control Equipment	Emission standards to be exceeded
1.	DG Set (380 KVAx1)	5	HSD		Acoustic Enclosure with Stack	As Per E(P) Act
2.	DG Set (125 KVA)	2	HSD		Acoustic Enclosure with Stack	As Per E(P) Act

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

4. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows:

Standards for Night Time in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

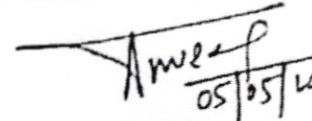
5. Conditions under HW Rules:-

- Number of authorization and date of issue :
- The Hotel Manager of M/s ABN Sarovar Portico (Formerly Wild Exotica (A Unit of Abhinik Collection Pvt. Ltd.) Vill-Dhikuli, Tehsil- Ramnagar, Dist- Nainital. is here by granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes.
- The authorization shall be in force for a period from upto 31.03.2030.
- The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule-I 5.1	0.010	Recyclable

Terms and conditions of authorization:

- I. The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
 - II. The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
 - III. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
 - IV. Any unauthorized changes in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
 - V. It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
 - VI. An application for the renewal of an authorization shall be made as laid down under these rules.
 - VII. Any other conditions for compliance as per the Guidelines issued by the MoEF or CPCB.
6. This CCA is valid only for Rooms- 65, Restaurant- 01.
7. Compulsory documents to be submitted by the Industry/Unit:-
- (i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under HW Rules and Third Party Audit Report.
 - (ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
 - (iii) Quarterly compliance report of the CCA, photograph of STP/APCs/Waste Storage Area.
8. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
9. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
10. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and HW Rules will result in legal action under the aforesaid Acts and Rules.


05/05/24

Regional Officer

Copy to: Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information please.

Regional Officer



Uttarakhand
Simply Heaven!

Uttarakhand Tourism Development Board
Department of Tourism, Government Of Uttarakhand

Certificate of Registration

This is to certify that

M/s. Abn Sarovar Portico Formaly Wild Exotica Resort A Unit Of Abhinik Collection Pvt :td

Owner/Partner Name Abhinav Agarwal

Total Registered Room(s) 65

Address Dhikuli - Ramnagar, Nainital

Has been registered as per *Uttarakhand Tourism and Travel Trade Registration Rules-2014 (amendment 2016)* under the category

Hotel,Motel/ Road Side Facilities, Resort, Guest/Tourist Rest House

Certificate No. UTTR/NAINITAL/01-2023/006149

Generated On 15-06-2024

Printed On 15-06-2024

District Tourism Development Officer
Uttarakhand Tourism Development Board
Nainital

* The Authenticity of the certificate may be verified on www.uttarakhandtourism.gov.in

Pl.Deendayal Upadhaya Paryatan Bhawan Near ONGC Helipad,Garhi Cantt
Dehradun-248001(Uttarakhand)

141



UKPCB

Ph No- 05946-225618, 221532 Web Site-www.ueppcb.uk.gov.in

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
आवास विकास कालोनी, हल्द्वानी (नैनीताल)

पत्रांक-यूकेपीसीबी/आर0ओ0एच0/ W-24/26/220-88

दिनांक:-25/04/2026

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषय- Direction Under Section 33(A) of Water (Prevention and Control of Pollution) Act-1974 and Section 31(A) of Air (Prevention and Control of Pollution) Act-1981 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक यूकेपीसीबी/एच0ओ0/सी0एण्ड0एम0/के-216 दिनांक 24.02.2026 के अनुपालन में M/s ABN Sarovar Portico (Formaly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd), Village:-Dhikuli, Tehsil-Ramnagar Distt:-Nainital का स्थलीय निरीक्षण दिनांक 01.04.2026 को किया गया। आख्यानसार उक्त रिसोर्ट गैर औद्योगिक के अर्न्तगत नारंगी श्रेणी में आच्छादित है, रिसोर्ट द्वारा वर्तमान में 65 कमरें, 01 रेस्टोरेन्ट व हॉल 01 का संचालन किया जा रहा है तथा निरीक्षण के दौरान घरेलू अपशिष्ट के निस्तारण हेतु स्थापित एस0टी0पी0 के अंतिम उत्प्रावह बिन्दु से नमूना एकत्र कर विश्लेषित किया गया है। विश्लेषण आख्या मानको के अनुरूप पायी गयी।

अतः उपरोक्तानुसार M/s ABN Sarovar Portico (Formaly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd), Village:-Dhikuli, Tehsil-Ramnagar Distt:-Nainital द्वारा कारण बताओं नोटिस में इंगित बिन्दुओं का अनुपालन किया जा रहा है। तदक्रम में निम्न घटकों के अनुसार इकाई पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा कारण बताओं नोटिस रिवोक किया जाना उचित होगा।

S.No	Factor	Value
1	Pollution Index of Industrial Sector (PI)	20 (W)
2	Numbers of days of voilation (N)	शिकायत प्राप्त होने की तिथि दि0 03.01.2026 से इकाई द्वारा उक्त की अनुपालन आख्या प्रस्तुत किये जाने की तिथि दि0 10.03.2026 तक। कुल दिवस-67
3	A Factor in Rupees for EC (R)	100/-
4	Factor for Scale of operation (S)	0.5
5	Location Factor (LF)	1
6	Violation Factor (VF)	1.5

अतः आख्या अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरि।

भवदीय

(अनुराग नेगी)
 क्षेत्रीय अधिकारी

कृपया बोर्ड मुख्यालय के पत्रांक यूकेपीसीबी/एचओओ/सीओएण्डओएम/के-216 दिनांक 24.02.2026 के अनुपालन में इकाई को जारी कारण बताओं नोटिस के अनुक्रम में M/s ABN Sarovar Portico (Formaly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd), Village:-Dhikuli, Tehsil-Ramnagar Distt:-Nainital का निरीक्षण अधोहस्ताक्षरकर्ता द्वारा दिनांक 01.04.2026 को इकाई प्रतिनिधि (श्री विवेक श्रीवास्तव) की उपस्थिति में किया गया। बिन्दुवार निरीक्षण आख्या निम्नवत है:-

1. M/s ABN Sarovar Portico (Formaly Wild Exotica, A Unit of Abhinik Collection Pvt Ltd), Village:-Dhikuli, Tehsil-Ramnagar Distt:-Nainital में स्थित है, इकाई में 65 कमरें, 01 रेस्टोरेन्ट व हॉल 01 स्थापित/संचालित है। रिसोर्ट गैर औद्योगिक के अर्न्तगत नारंगी श्रेणी में आच्छादित है।
2. इकाई को राज्य बोर्ड से संचालनार्थ सहमति 31.03.2030 तक प्राप्त है।
3. इकाई से जनित होने वाले घरेलू उत्प्रवाह के उपचार हेतु इकाई परिसर में 30 केओएलओडीओ क्षमता का एसओटीओपीओ स्थापित है। उपचारित उत्प्रवाह का उपयोग बागवानी/धुलाई आदि कार्यों में उपयोग किया जाता है। निरीक्षण के दौरान किसी प्रकार का उत्प्रवाह परिसर में स्थित गूल तथा परिसर के बाहर जाता हुआ नहीं पाया गया तथा एसओटीओपीओ संचालन में पाया गया, जिसके अंतिम निस्तारण बिन्दु से उत्प्रवाह नमूना एकत्रित कर बोर्ड लैब में विश्लेषित किया गया, विश्लेषण आख्या मानको के अनुरूप पायी गयी। (संलग्नक-01) इकाई द्वारा 3.0 केओएलओडीओ क्षमता का ईओटीओपीओ की स्थापना की गयी है, निरीक्षण के दौरान ईओटीओपीओ में जल उत्प्रवाह जनित न होने के कारण जल नमूना एकत्रित नहीं किया जा सका।
4. इकाई में जल आपूर्ति उत्तराखण्ड जल संस्थान व सिचाई विभाग की गूल के माध्यम से की जाती है। (संलग्नक-02)
5. इकाई परिसर में दो एकोस्टिक युक्त डीओजीओ सेट 380 केओवीओएओ एवं 125 केओवीओएओ क्षमता के स्थापित है व चिमनी बोर्ड मानकों के अनुरूप पायी गयी। इकाई प्रतिनिधि के अनुसार डीओजीओ सेट का उपयोग केवल विद्युत आपूर्ति भंग होने की दशा में किया जाता है।
6. निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि इकाई से जनित होने वाले घरेलू ठोस अपशिष्ट को पृथक्करण कर जैविक तथा अजैविक ठोस अपशिष्ट को एकत्रित कर स्थानीय वेन्डर के माध्यम से निस्तारित किया जाता है। (संलग्नक-03)

उपरोक्तानुसार M/s ABN Sarovar Portico (Formaly Wild Exotica A Unit of Abhinik Collection Pvt Ltd), Kh.No-284 Village:-Dhikuli, Tehsil-Ramnagar Distt:-Nainital द्वारा पूर्व निर्गत सहमति शर्तों का अनुपालन किया जा रहा है। अतः इकाई पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा कारण बताओं नोटिस रिवोक किया जाना उचित होगा। पर्यावरणीय क्षतिपूर्ति के घटक निम्नवत है।

S.No	Factor	Value
1	Pollution Index of Industrial Sector (PI)	20 (W)
2	Numbers of days of voilation (N)	शिकायत प्राप्त होने की तिथि दि० 03.01.2026 से इकाई द्वारा उक्त की अनुपालन आख्या प्रस्तुत किये जाने की तिथि दि० 10.03.2026 तक। कुल दिवस-67
3	A Factor in Rupees for EC (R)	100/-
4	Factor for Scale of operation (S)	0.5
5	Location Factor (LF)	1
6	Violation Factor (VF)	1.5

आख्या अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(योगेश सिंह रावत)
अनुसहायक

वैज्ञानिक अधिकारी/क्षेत्रीय अधिकारी 



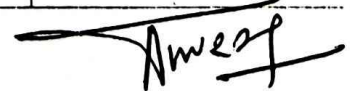
Analysis Report on Industrial Effluent

Test report no:	TE/HLD/01/2026-27
Name of Hotel/Resort:	M/s ABN Sarovar Portico Vill-Dhikhuli, Tehsil-Ramnagar, District-Nainital
Sample Source (STP/ETP/ any other specify):	S.T.P
Sampling point:	Final Outlet after STP.
Type of sample: Grab/Composite/Integrated:	Grab
Sample collected by:	Yogesh Singh Rawat (MA)
Quantity & Packing: (HDPE/LDPE/P/G/Any Other):	02 Ltr-HDPE
Date of sample collection:	01.04.2026
Date of sample receipt in the laboratory:	01.04.2026
Date of issue of report:	08.04.2026

S.No.	Parameters	Results	Standards	Test Method	Unit
1.	Colour	Colourless	-	Visual	Colourless as far as practicable.
2.	Odour	Odourless	-	Sensory	Odourless as far as practicable.
3.	pH	7.15	6.5-9.0	APHA 4500 H ⁺ B: Electrometric Method	-
4.	Total Suspended Solids	88	<100	APHA 2540 D Total Suspended Solids Dried at 103-105°C	mg/l
5.	Total Dissolved Solids	936	-	APHA 2540 C: Total Dissolved Solids Dried at 180°C	mg/l
6.	Biochemical Oxygen Demand	28	30	IS 3025 (Part 44) Azide Modification.	mg/l
7.	Chemical Oxygen Demand	200	<250	IS 3025 (Part 58): 2023, Open Reflux Method.	mg/l


Analysed by:
Scientific Assistant


Checked by:
Scientific Officer


Counter Sign:
Regional Officer

*****End of Test Report*****

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.

उत्तराखण्ड जल संस्थान

श्री/ श्रीमती	वाइल्ड एक्जोटिका ए यूनिट ऑफ /अभिनिक कलेक्शन प्राइवेट लिमिटेड		
पता	डिकुली रामनगर		
शाखा का नाम	E.E Ramnagar	कलेक्शन सेंटर	Ramnagar Rural
उपभोक्ता संख्या	RN00RAR02R32L014641517	सांग संख्या	dk-167
बिल संख्या	2026/1/RN00RAR02R32L014641517	पोर्टल कार्यसम्पादन आई डी	UJS250326134836430
रसीद संख्या	ONPYCHD539E1FMP9JS	भुगतान राशि	1867.00
भुगतान तिथि	25/03/2026	कार्य सम्पादन स्थिति	Success

नोट- यह रसीद बैंक से जनराशि प्राप्त होने पर ही वैध होगी

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कार्यालय अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर
(नैनीताल)

पत्रांक - १६१ / सि०ख०रा०/आई०-०२/

दिनांक ३० अगस्त, २०२४

विषय:- व्यवसायिक कार्य हेतु डिकुली नहर से पम्प द्वारा पानी लिफ्ट करने की अनुमति के सम्बन्ध में।

वाईल्ड एंजोटिका रिसोर्ट, ग्राम व पो०-डिकुली, रामनगर, (नैनीताल)
ए प्रोपर्टी डेवलपर्स प्रा. लिमिटेड

उपरोक्त विषयक आपके प्रार्थना पत्र दिनांक १३.०९.२०२३ के क्रम में सूचित करना है कि नहर डिकुली के मोका कि०मी० ३.०७० में स्थित होटल हेतु वाईल्ड एंजोटिका रिसोर्ट, ग्राम व पो०-डिकुली, रामनगर में व्यवसायिक प्रयोजन हेतु पम्प द्वारा एक इंच अर्थात् ०.१२५ क्यूसेक पानी लिफ्ट करने की अनुमति शासनादेश सं०-२८७५/११-२०१५-०७(०१)/२०१३ दिनांक १९.१२.२०१६ के अनुसार अनुमति निम्न प्रतिद्वन्द्वी के साथ एतद्वारा प्रदान की जाती है:-

- व्यवसायिक प्रयोजन हेतु वर्तमान पानी की दर २.५ लाख क्यूसेक प्रतिवर्ष की दर के आधार पर ३१२५०.०० (इकतीस हजार दो सौ पचास रुपये मात्र) प्रतिवर्ष आपको कार्यालय में जमा करना होगा एवं शासनादेशानुसार पानी की दर में प्रत्येक वर्ष माह अप्रैल से १० प्रतिशत की वृद्धि होगी।
- भविष्य में समय-समय पर व्यवसायिक प्रयोजन हेतु पानी की दर में वृद्धि होने पर बड़ी दर के अनुसार भुगतान करना होगा।
- नहर से स्वीकृत डिस्चार्ज से अधिक पानी लिफ्ट करने पर प्रचलित वर्तमान दर के अनुरार अतिरिक्त शुल्क दोगुनी दर पर आपसे वसूल किया जायेगा।
- नहर में पानी की उपलब्धता के आधार पर ही पम्प द्वारा पानी लिफ्ट करने की अनुमति होगी अर्थात् नहर के टेल भाग तक पानी नहीं पहुँचने पर पम्प द्वारा पानी लिफ्ट करने की अनुमति नहीं दी जायेगी। इसके लिए आपका कोई दावा मान्य नहीं होगा।
- नहर को अतिक्रमण, क्षतिग्रस्त एवं प्रदूषित नहीं किया जायेगा जिसके लिये अधिशासी अभियन्ता, सिंचाई खण्ड, रामनगर के नाम रु०-१००००.०० (दस हजार रुपये मात्र) का राष्ट्रीय बचत पत्र अथवा सावधि जमा पत्र बन्धक के रूप में एक सप्ताह के अन्दर खण्ड में देना होगा जिसको सहायक अभियन्ता की संस्तुति के आधार पर ही अवमुक्त किया जायेगा।



अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

पत्रांक -

/ सि०ख०रा०/आई०-०२/दिनांक

- प्रतिलिपि सहायक अभियन्ता, तृतीय, सिंचाई खण्ड, रामनगर को उनके पत्रांक-३४६/२०३०७०/दिनांक ३०.०९.२०२३ के क्रम में सूचनाार्थ प्रेषित है।
- प्रतिलिपि जिलेदार, सिंचाई खण्ड, रामनगर।
- प्रतिलिपि कैशियर, सिंचाई खण्ड, रामनगर।

अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

by bank ₹ 1000 31.250.00
 Water ~~₹ 1000~~ fee ₹ 31.250.00
 कोषागार प्रपत्र संख्या-385

शासकीय भुगतान प्राप्ति रसीद
 (वि० ह० पु०, खण्ड V, भाग-1, प्रस्तर-28, अध्याय III, प्रपत्र-1)

712243

रसीद संख्या

स्थान RMR

दिनांक 22/07/24

विभाग/कार्यालय G.H. I. D. RMR

नाम ~~वर्ल्ड एंजो टिका रिसेट, टिकुनी राफाए, ४ झडिटर झाँ, झरे प्रिमिक~~
 घनराशि (अंकों/शब्दों में) रुपये ₹ 31.250.00 प्राप्त किये ~~मूल्यवान्~~
 वास्ते ~~Handwritten note in Hindi/English~~
 On 26/07/24 water fee.

रोकदिया/लेखाकार

हस्ताक्षर प्राप्त ~~Executive Engineer~~
 पदनाम ~~Irrigation Division~~
 Ramnagar (Nainital)

No. 26/04/WWC/C01

Date: 17th April, 2026

To,

General Manager
ABN Sarovar Portico Hotel
Dhikuli, Ramnagar, Nainital
Uttarakhand - 244715

Subject: Initiation of Dry and Wet Waste Collection Services by Paryavaran Sakhis of Corbett with the support of Waste Warriors Society.

Dear Sir,

Waste Warriors Society sincerely acknowledges and appreciates the commitment shown by ABN Sarovar Portico Hotel, Dhikuli, Ramnagar (Nainital), Uttarakhand - 244715, towards promoting a cleaner and more sustainable environment.

We are pleased to inform you that the Paryavaran Sakhis of Corbett, with the support of Waste Warriors Society, Project Corbett, Chorpani, Ramnagar (Nainital), will be initiating the collection of dry and wet waste from your premises. The service commenced from 18th April 2026, subject to final operational readiness and mutual coordination.

The collected waste will be transported to the Material Recovery Facility (MRF) at Himmatpur Dotiyal, established by Zila Panchayat Nainital and operated by Waste Warriors Society, where waste will be systematically segregated and forwarded to authorized recyclers and processors for environmentally responsible management.

We thank you for choosing our services and for your commitment to responsible waste management. All operational aspects shall be governed as per the mutually agreed MoU / Agreement between both parties.

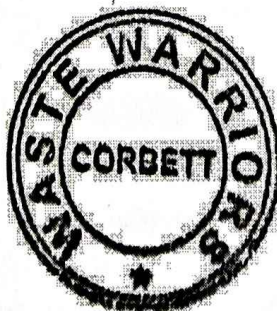
We look forward to working together towards maintaining a cleaner environment and promoting sustainable practices in the Corbett landscape.

Thank you for your cooperation.

Sincerely,



Mitul Rawat
Project Manager
Waste Warriors Society





सत्यमेव जयते



विशेष शासक-पञ्चायत

INDIA NON JUDICIAL Government of Uttarakhand



IN-UK56583997959829Y

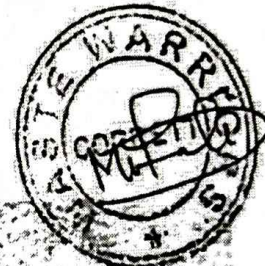
रवि राणा/स्थापक-विकीता
ग्राहक नं० 14/वर्ष 2013
रानी-रामनगर, जिला नैनीताल

₹100

e-Stamp

Certificate No.	: IN-UK56583997959829Y
Certificate Issued Date	: 12-Mar-2026 11:26 AM
Account Reference	: NONACC (SV) uk1225204/ RAMNAGAR/ UK-NT
Unique Doc. Reference	: SUBIN-UKUK122520418373630000648Y
Purchased by	: WASTE WARRIORS SOCIETY RAMNAGAR
Description of Document	: Article 5 Agreement of Memorandum of an agreement
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: UPAR MUKHIYA ADHIKARI ZILA PANCHAYAT
Second Party	: WASTE WARRIORS SOCIETY RAMNAGAR
Stamp Duty Paid By	: WASTE WARRIORS SOCIETY RAMNAGAR
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)

सत्यमेव जयते



₹100



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॥अनुबंध पत्र॥

यह MOU (Partnership between Zila Panchayat Nainital and Waste Warriors Society to strengthen operations at MRF Himmatpur Dotiyal Gram Panchayat अनुबंध पत्र) आज दिनांक 01.04.2026 से 03 वर्ष तक की अवधि हेतु अपर मुख्य अधिकारी जिन्हें इस MOU में प्रथम पक्ष तथा वेस्ट वारियर्स संस्था जिन्हें द्वितीय पक्ष कहा जायेगा, के मध्य जिला पंचायत, द्वारा स्थापित विकास खण्ड रामनगर के अन्तर्गत ग्राम पंचायत, हिम्मतपुर डोटियाल में स्थित प्लास्टिक कचरा प्रबंधन केन्द्र (PWMU) संचालन हेतु कार्यअवधि करतें हुए पूर्व अनुबंध की शर्तों/प्रतिबंधों के अधीन निर्धारित किया जाता है, जो दोनों पक्षों को मान्य होगा।

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